

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-104**  
IB-778/ND/2020

**IN THE MATTER OF:**

Sahajanand Medical Technologies Pvt Ltd  
**Vs**  
Medeor Hopsital Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 19.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

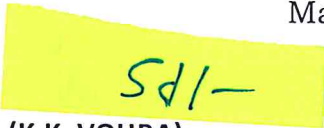
:Adv. Swarnendu, Adv. Pallavi, Adv. Neema

For the Respondent

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**ORDER**

Matter has been adjourned to 01.04.2020. ✓

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**